

(c) Identification of needs and groups, simplification of procedures, delegation of powers, accountability monitoring systems, public grievances, linkages and recent experiments towards greater responsiveness at the district level were the broad themes which came up at the Workshop.

(d) Three more Workshops are likely to be held.

(e) and (f) This Ministry has not received any communication from any State Government expressing their opposition to the Prime Minister addressing District Magistrates

Enquiry into Irregular Sale and Purchase of Stationery Items

1377. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of DEFENCE be pleased to refer to the reply given to part (d) of Unstarred Question 5369 regarding expenditure on stationery items on 11 December, 1987 and state :

(a) whether the matter has since been investigated ;

(b) if so, details thereof ; and

(c) steps taken to check irregular sale and purchase of stationery items in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SON-TOSH MOHAN DEV) : (a) and (b) The enquiry is still in progress in consultation with Kendriya Bhandar authorities who have made available some documents required in connection with the enquiry. Other documents are yet to be made available.

(c) Based on the initial findings in this enquiry the following steps have been taken :

(i) Only mill packed paper with full specifications specified on top is being accepted from Kendriya Bhandar.

(ii) The number of copies of supply order is being restricted to the barest minimum.

(iii) Each supply order is being separately typed, and cyclostyled pro-formac are not being used.

(iv) All supply orders are being delivered to Kendriya Bhandar directly.

Issues Pending with J.C.M.

1378. SHRI RAM SAMUJHAWAN : Will the PRIME MINISTER be pleased to state :

(a) the details of the issues pending before the Joint Consultative Machinery, since when these are pending and the reasons for their pendency ; and

(b) the steps taken to resolve the issues ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) A statement indicating the issues pending before the Joint Consultative Machinery (National Council) indicating the dates since when these items are pending is given below. These items are at various stages of negotiation and consideration

(b) Nodal agencies are being pursued to expedite finalization of these issues

Statement

List of Issues Pending Before the National Council (Joint Consultative Machinery)

Sl. No.	Issues, in brief	Since when pending
1	2	3
1.	Re-imbusement of expenses on dental care,	
2.	Liberalisation of age-restriction of Central Government employees (i) at the entry	

1

2

3

- stage by three years and (ii) at a Selection Stage, during service for Group 'C' and 'D' categories.
3. Fixation of pay under F.R. 22 (c) for those holding the non-functional selection grade.
 4. Increase in the percentage of house rent allowance payable in lieu of rent-free accommodation.
 5. Fixation of pay on promotion.
 6. Grant of Border Allowance to Central Govt. employees posted in border area of Indo-Pak border.
 7. Upgradation of Towns for purpose of CCA
 8. Classification of Pondicherry as B-2 class city on the basis of it being a tourist Centre and capital city of the former French Territories.
 9. Enhancement of Sikkim Special Compensatory Allowance and grant of composite Hill Compensatory Allowance to Central Govt. employees posted to Sikkim.
 10. Revision of wages for casual labour.
 11. Relaxation in Income Tax exemption limit.
 12. Assignment of work to private contractors
 13. Automation
 14. Night Duty Allowance.
 15. Payment of HRA and CCA based on 1981 Census.
 16. Counting of service rendered as Casual Labour paid from Muster roll/contingencies for retirement benefits.
 17. Machinery to review periodically the pay and allowances of Central Govt. employees.
 18. Risk Allowance to various categories of employees exposed to hazards.
 19. Maternity leave.
 20. Liberalisation in the Scheme of stepping up.
 21. Age relaxation for nursing staff for direct recruitment against higher posts.
 22. Administrative Tribunal Amendment.
 23. Non-implementation of Awards in the Ministry of Defence.
 24. Promotional prospects of Senior Investigators (Referred to Committee in August, 1987)
 25. Allotment of land for Trade Unions of Govt. employees.
 26. Long leave after child-birth

National Council
of
August, 1987

National Council of
of
February, 1987

National Council
of
July, 1986

1

2

3

27. (i) Medical Allowance to staff in the interior.

(ii) Establishment of Central Govt. hospitals under Central Govt. Health Scheme.

28. Bonus formula in respect of Departments in which formulae have not been finalised

National Council
of
January, 1986

Items Pending in the Committees of National Council

29. Supply of liveries to various categories of employees.

30. Grant of family pension to the families of C.G.E. absorbed permanently in the autonomous bodies and Public Sector Undertakings.

31 (i) 40 Hours—5 days week
(ii) 40 hours a week for industrial and operative staff of Central Govt.

32. Working hours, OTA, Weekly off, holidays for excluded/common categories.

33. Welfare measure.

34. Housing for Central Govt. employees.

35. Construction of houses for the retired and retiring Central Govt. servants who do not own any house in Delhi/New Delhi.

36. Labour Laws.

37. Allowances, etc. for North Eastern Regions.

July, 1986

National Council
of
January, 1986

May, 1982

1	2	3
38. Recognition Rules.		April, 1979
39. Self-Financing Scheme to increase pension to the level of the last pay drawn for Central Govt. employees.		January, 1977
40. Special Session of National Council.		
41. (i) Encashment of leave during service (ii) Crediting of unavailed joining time to leave account.		August, 1987
<i>Govt. have taken Final View in Respect of the Under-Mentioned Items. These views are yet to be Conveyed to the Members of the National Council in the Next Meeting.</i>		
42. Leave entitlement for industrial staff-Liberalisation therein.		
43. Dispensing with security from Cashiers and insuing them against losses in transit.		
44. Grant-in-aid for recreation clubs.		
45. House Building advance—Matters relating to re-conveyance deed.		
46. Revised ceiling on accumulation and encashment of earned leave—Extension of the benefit w e f. 1.1.1986.		
47. Composite Hill Compensatory Allowance for Himachal Pradesh.		
48. Inclusion of Press Colony near Coimbatore in the Urban Agglomeration of Coimbatore for enabling the Central Govt. employees working in the Press Colony area to get HRA/CCA at Coimbatore rates.		
49. Upgradation of Towns on mid-term population estimates.		
50. Non-availability of doctors in newly constructed Railway Hospitals.		

[*Translation*]

Draft for Eighth Plan

1379. SHRI RAJ KUMAR RAI : Will the Minister of PLANNING be pleased to state :

(a) whether the draft of the Eighth Five Year Plan has been prepared ;

(b) if so, the outlines thereof ; and

(c) whether Government propose to consult the Members of Parliament of the respective States ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) No, Sir.

(b) Does not arise.

(c) There is a Consultative Committee of Parliament attached to the Ministry of Planning which periodically reviews aspects relating to planning including the formulation of the Plans.

[*English*]

Purchase of Nuclear Submarine by Pakistan from Canada

1380. SHRI SATYENDRA NARAYAN SINHA :

SHRI Y.S. MAHAJAN :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that Pakistan is buying six nuclear submarines from Canada ;

(b) if so, whether the purchase of nsubs by Pakistan poses a serious threat to this country ; and

(c) the countermeasures proposed to be taken to contain this threat ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SON-TOSH MOHAN DEV) : (a) Unsubstan-

iated press reports have come to notice indicating that Pakistan is considering the purchase of nuclear submarines from Canada.

(b) and (c) Government keeps all developments having a bearing on the country's security under constant observation and initiates appropriate counter-measures, from time to time, to maintain defence preparedness. The Indian Navy is re-equipped and modernised in keepin with the emerging threat perceptions.

National Commission on Agriculture

1381. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of PLANNING be pleased to state :

(a) whether the National Commission on Agriculture in its recent report has stated that the rural women were denied their basic rights and remained neglected even 40 years after independence ; and

(b) if so, the steps contemplated in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) The National Commission on Agriculture had submitted its report as far back as in 1976 and thereafter no report has been received. In the 1976 report there is no such observation that the rural women were denied their basic rights and remained neglected.

(b) Question does not arise.

Bomb Near the Railway Track

1382. SHRI P.M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some big metallic balls weighing 80 Kg each were found recently from railway track near Nizammuddin Railway Station, Delhi ;

(b) whether the Central Forensic Science Laboratory has examined the same ;